

Regarding need to conduct a safety audit of the Tejas fighter aircraft-Laid

SHRIMATI RACHNA BANERJEE (HOOGHLY): I would like to convey my deepest condolences to the family of Wing Commander Namansh Syal, who lost his life in the recent Tejas Aircraft crash. This devastating incident has claimed the life of a young 34 year old. Further, it has raised a realm of questions as this is the second crash in less than two years. What is needed is an immediate and thorough investigation. We must urgently determine the cause of these repeated crashes. While a Court of Inquiry has been constituted, we seek assurance regarding a full transparent investigation. Serious concerns arise regarding pre-flight preparedness and maintenance protocols. The government must clarify the aircraft's maintenance record, compliance with safety checks, and any negligence involved. It is extremely important to know whether the ejection system was functioning or not. Further, we request the Government to conduct a safety audit of the entire Tejas fleet so that we would not lose any young pilots in such incidents. To maintain public trust and protect the future of our pilots we demand a clear, transparent investigation and request the Government to make the findings of the Court of Inquiry public as soon as possible.